

**NATIONAL COMPANY LAW TRIBUNAL,  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.02.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL  
SHRI ANIL KUMAR B, MEMBER – TECHNICAL**

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IA/MA/IBA/TCP/CP/CA No : IA/851/IB/2020 IN MA/175/2019 IN CP/283/2018  
NAME OF PETITIONER : State Tax Officer (Kumbakonam)  
NAME OF RESPONDENT : Mr.S.Rajagopal (Liquidator) M/S Unicare Pharma Ltd  
SECTION : Sec.60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **29.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS